Annexure – 7

Name of the corporate debtor: Richi Rich Agro Foods Private Limited under Liquidation; Date of commencement of Liquidation: 19th February, 2026; List of creditors as on: 16.04.2026

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, thay may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covererd by security interest	Amount covered by guarantee	Whether related party ?	% of voting share in CoC, if applicable					
1	District Food Civil Supplies & Consumers Affairs Controller , Ambala	YES	13.03.2026	364,575,228	364,575,228	Unsecured	-	-	-	-	-	-	-	-	-
2	Excise and Taxation Department, Panchkula, Haryana	YES	17.03.2026	134,791,616	134,791,616	Unsecured	-	-	-	-	-	-	-	-	-
3	Income Tax Officer, Ward-1, Ambala	YES	18.03.2026	228,491,590	228,491,590	Unsecured	-	-	-	-	-	-	-	-	-
4	Employee Provident Fund Organisation, Ambala	YES	16.04.2026	18,270	-	Unsecured	-	-	-	-	-	-	18,270	-	Claim submitted past the due date i.e. 21.03.2026
	Total	-	-	**727,876,704**	**727,858,434**	-	-	-	-	**-**	-	-	**18,270**	**-**	-